



Government of Jammu and Kashmir
Civil Secretariat, Revenue Department
J&K, Jammu/ Srinagar

Notification,
Jammu, the 24th March, 2017

SRO 140 :- In exercise of powers conferred by sub-section (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat, 1996 (XII of 1996), and in supersession of all previous notifications issued in this behalf, the Government hereby confer upon Shri Nazir Ahmad Baba, KAS Addl. Deputy Commissioner, Baramulla, the powers of Collector, Land Acquisition for the purpose of following projects/schemes:-

1. Narbal-Tangmarg Road (NTR);
2. Northern Railway, Baramulla;
3. PMGSY, Baramulla; and
4. Powergrid (PGCI) Ltd.

By order of the Government of Jammu and Kashmir

Sd/-

(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Revenue Department

Dated:- **24**-03-2017

No:- Rev/LB/07/2017

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Jammu.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
5. Director, Archives, Archaeology & Museums, J&K Jammu.
6. Deputy Commissioner, Baramulla.
7. Manager Government Press, Jammu for publication in the Govt. Gazette.
8. Pvt. Secretary to Minister for Revenue for information of the Hon'ble Minister.
9. Pvt. Secretary to Minister (MOS) Revenue for information of the Hon'ble Minister.
10. Pvt. Secretary to Commissioner/Secretary to Government, - Revenue Department.
11. I/C Website for hoisting the said notification (SRO) on official website.
12. Notification/Stock file.


(Malik Suhail Ahmad)
Technical Officer
Revenue Department